TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

Dated: 29/10/2026

TELECOM PETITION/33/2025
WITH
MISC APPLICATION/5/2026

Aircel Limited & Ors. …Petitioner (s)

Versus

Bharti Airtel Ltd And Anr. …Respondent (s)

For Applicants/Appellants/ Petitioners Advocate	**For Respondents Advocate**
Mr. Saket Singh, Sr. Adv. Mr. Chaitanya Safaya	Ms. Aanchal Tandon Ms. Niti Jain Mr. Tarun Mehta Ms. Niharika Sharma

The Hon'ble Bench did not assemble today.

List on 17.12.2026.

B.O.

(D. B. CHETRI)

COURT MASTER (COURT NO.1)

/AS/